## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No. 94/(MAH)/2011

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES: Mr. Rajendra Deodhar & Ors.

V/s

M/s. Deodhar Holiday Resorts Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

## ORDER TCP 94/397-398/NCLT/MB/MAH/2011

None present. List this matter on 7.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)